GOVERNMENT OF INDIA
CHEMICALS AND FERTILIZERS
LOK SABHA

UNSTARRED QUESTION NO:5533
ANSWERED ON:10.05.2012
MANUFACTURING AND MARKETING OF DRUGS
Vishwanath Shri katti Ramesh

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the number of registered companies both Indian and foreign companies manufacturing the drugs in India;

(b) the quantity of drugs produced during the last three years and the current year;

(c) whether the Government has set up any mechanism to regulate and monitor the manufacturing and marketing of drugs by the registered companies;

(d) if so, the details thereof;

(e) whether the manufacturing and marketing of drugs by unregistered companies have been reported in the country; and

(f) if so, the details thereof and the action taken by the Government against those found guilty State/UT-wise?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF STATISTICS AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT KUMAR JENA)

(a) According to National Pharmaceutical Pricing Authority, as per Directory of Pharmaceutical Manufacturing Units in India 2007, there are 10563 pharmaceutical manufacturing units available across the country. These included 8174 Formulation manufacturing units and 2389 Bulk Drug manufacturing units.

(b) The drugs are produced in different forms such as liquid, tablets capsule, etc. Hence, there is no information regarding the quantity of drugs produced.

(c) & (d) Drugs Controller General (India), Ministry of Health and Family Welfare has informed that the manufacturing and marketing of drugs is a licensed activity and is regulated under the Drugs and Cosmetic Act, 1940 and Rules made there under through a system of licensing and inspections.

(e) Drugs Controller General (India), Ministry of Health and Family Welfare has informed that the manufacturing of drugs by unlicensed manufacturers is not permitted under the said Act.

(f) In view of above, does not arise.